

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 57

C.P./309(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **MR. JAWED AKHTER**
VS
JAWED HABIB HAIR AND BEAUTY LTD.

Sec. 58(3) and 59 of Companies Act 2013.

ORDER

1. Adv. Rohit Gupta i/b Aditya Shukla is present for petitioner, Adv. Umang Thakar i/b Desai Diwanji for respondent no. 2 is present.
2. The respondent company is directed to peruse the final audited report placed by the Statutory Auditor and make their submissions on the grounds that led to the disclaimer or modified opinion by Statutory Auditor in the next hearing.
3. List the matter for further hearing and consideration on **09.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)